

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 4853
TO BE ANSWERED ON 23.07.2019**

UDID for Differently Abled Persons

4853. SHRI ASADUDDIN OWAISI: SHRI SYED IMTIAZ JALEEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of applications for Unique Identity Cards (UDID) from persons with disabilities announced in 2015;
- (b) the number of cards issued so far, State-wise;
- (c) whether it is a fact that persons with disabilities have to wait for a long time to get such cards;
- (d) if so, the reasons therefor;
- (e) whether demand of these cards have increased especially after expanding the types of disabilities under the rights of persons with Disabilities Act 2016 from 7 to 21 and if so, the details thereof;
- (f) whether the Government has provided necessary logistic support to issue such cards;
- (g) if so, the details thereof along with further steps taken or being taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) 26,20,980 applications have been received from Persons with Disabilities (PwDs) under UDID portal as on 18.07.2019.
- (b) The number of e-UDID cards generated State-wise is annexed.
- (c) & (d) Under the UDID project, the applications are processed, verified and approved by the District/competent medical authorities of the States/UTs. Various States/UTs are at different stages of implementation of the UDID project. Some of the States namely Assam, Manipur, Telangana, Andhra Pradesh, Goa, Uttarakhand and Delhi have started implementing the project very recently.
- (e) The UDID project has already been designed to cater to all the categories of PwDs covered under the RPwD Act, 2016. Since the UDID project provides an online platform for issue of Certificate of Disability, more number of Persons with Disabilities(PwDs) opt for applying for Certificate of Disability through UDID portal.
- (f) The Government provides financial support to the States/UTs for carrying out publicity and awareness activities, providing IT infrastructure and manpower support.
- (g) Since the State Governments/UTs are primarily responsible for grant of Certificate of Disability and UDID card, the Central Government continuously monitored the project through written correspondence, meetings and video conferencing with District/State authorities. Further, Hon'ble Minister (SJ&E) has recently requested all the States/UTs to expedite the implementation of the project. The matter is followed up at the level of Secretary (DEPwD) with Chief Secretary/ Administrator of States/UTs.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 4853 for answer on 23/07/2019 raised by Shri Asaduddin Owaisi and Shri Syed Imtiaz Jaleel regarding UDID for Differently Abled Persons

UDID Card Status as on 18-07-2019

S. No.	States/UT's	No. of e- UDID Card Generated so far
1	ANDAMAN AND NICOBAR ISLANDS	2,140
2	ANDHRA PRADESH	1
3	ARUNACHAL PRADESH	175
4	ASSAM	122
5	BIHAR	2,113
6	CHANDIGARH	2,361
7	CHHATTISGARH	127,563
8	DADRA AND NAGAR HAVELI	22
9	DAMAN AND DIU	465
10	DELHI	59
11	GOA	31
12	GUJARAT	142,008
13	HARYANA	31,639
14	HIMACHAL PRADESH	6,249
15	JAMMU AND KASHMIR	10,724
16	JHARKHAND	12,132
17	KARNATAKA	4,483
18	KERALA	5,970
19	MADHYA PRADESH	318,337
20	MAHARASHTRA	124,113
21	MANIPUR	2
22	MEGHALAYA	6,363
23	MIZORAM	1,438
24	ODISHA	232,882
25	PUDUCHERRY	205
26	PUNJAB	61,610
27	RAJASTHAN	309,536
28	SIKKIM	156
29	TAMIL NADU	52,123
30	TELANGANA	302,345
31	TRIPURA	1,202
32	UTTAR PRADESH	206,470
33	UTTARAKHAND	272
34	WEST BENGAL	4
Total		1,965,315